

Complaints Re : Imports and Distribution of Art Silk and Rayon

3535. **SHRI N. E. HORO** : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have received complaints regarding the imports and distribution of art silk and Rayon to Weavers by the State Trading Corporation ; and

(b) if so, the steps Government have proposed to remove the deficiency in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). Yes, Sir. Certain complaints have been received with regard to import of cupromonium (rayon yarn) for distribution amongst the powerloom and handloom industry specially in Southern India. The exact requirements of different sectors of the industry are being assessed in order to plan an equitable distribution based on adequate imports.

Publication of Circle Telephone Directories

3536. **SHRI RAMAVATAR SHASTRI** : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the periodicity of Circle Telephone Directories to be published each year ;

(b) the number of such Telephone Directories published in Bihar during the year 1969 and 1970 ;

(c) the reasons for not adhering to the programme, if any, in the printing of Circle Telephone Directory in Bihar during the last two years ;

(d) whether non-publication of such Directories in Bihar has caused inconvenience to public ; and

(e) if so, the remedial measures adopted by the Administration ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Bi-annually in major circle and annually in others. For Bihar Circle the periodicity is bi-annual.

(b) One issue in 1969.

(c) Delay in supply of printing paper,

binding material etc. and in finalising contract with Printers and Advertising Agent.

(d) and (e). To avoid inconvenience to public, two supplementary directories for Patna Exchange and one supplementary directory each for Ranchi and Samastipur Exchanges were printed during 1970. Arrangements have also been made to expedite publication of a new edition.

राजस्थान में संचार के अपर्याप्त साधन

3537. **श्री मूलचन्द डागा** : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1965 के भारत-पाक संघर्ष के दौरान राजस्थान में संचार-साधनों की कमी अनुभव की गई थी; और

(ख) यदि हाँ, तो इस कमी को दूर करने के लिए डाक व तार विभाग द्वारा वर्ष 1965 से अब तक क्या कार्यवाही की गई है ?

संचार मंत्री (श्री हेमवती नंदन बहुगुणा) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता । फिर भी राजस्थान के सीमावर्ती क्षेत्रों में दूरसंचार साधनों के और विकास के लिए कार्रवाई की जा रही है । जहाँ तक डाक सुविधाओं का संबंध है, यह उल्लेखनीय है कि 1965 के भारत-पाक संघर्ष के बाद राजस्थान में 1539 डाकघर खोले गए हैं । अब राजस्थान में एक डाकघर औसतन 47.72 वर्ग किलोमीटर क्षेत्र और 2842 जनसंख्या के लिए काम करता है, जब कि भारत-पाक संघर्ष के पहले एक डाकघर 60.93 वर्ग किलोमीटर क्षेत्र और 3631 जनसंख्या के लिए काम करता था । एक डाकघर से दूसरे डाकघर के बीच औसत दूरी जो 1965 में 11.265 किलोमीटर थी, अब कम होकर 6.437 किलोमीटर हो गई है । वितरण करने की स्थिति में भी काफी सुधार हुआ है । यह पहले से अधिक बार किया जाता है, जैसा कि निम्नलिखित तालिका से स्पष्ट है :

भारत-पाक संघर्ष के समय (गांवों की संख्या)	1-5-71 की स्थिति (गांवों की संख्या)	
दैनिक	8809	12786
सप्ताह में तीन बार	8101	9050
सप्ताह में दो बार	7883	8210
सप्ताह में एक बार	9071	4090
एक सप्ताह से अधिक	272	कोई नहीं

Officiating Transmission Executives

3538. SHRI RAJDEO SINGH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether nearly 120 Transmission Executives have been officiating as Programme Executives since more than three years ;

(b) if so, whether any steps have been taken to regularise their services ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) The total number of Transmission Executives who have been appointed as Programme Executives on *ad hoc* basis is 118. Of them 61 have been officiating as Programme Executives for over three years.

(b) and (c). Recruitment rules for the post of Programme Executive are being revised in consultation with Union Public Service Commission. The question of regular appointment of these persons as Programme Executives will be decided according to these rules after they have been finalised.

समाचारपत्रों के नामों की जांच

3539. डा० लक्ष्मीनारायण पांडे : क्या सूचना और प्रसारण मन्त्री यह बताने की कृपा करेंगे कि :

(क) नये समाचारपत्रों के नामों की जांच करने सम्बन्धी नियम क्या है ;

(ख) इस सम्बन्ध में कोई निर्णय करने में सामान्यतः कितना समय लगता है; और

(ग) मध्य प्रदेश से प्राप्त नामों की जांच के लिए सरकार के पास कितने आवेदन-पत्र विचाराधीन हैं ?

सूचना और प्रसारण मन्त्रालय में उप-मन्त्री (श्री धर्मवीर सिंह) : (क) प्रेस तथा पुस्तक पंजीकरण अधिनियम, 1867 की धारा 5 के अन्तर्गत, समाचारपत्र के मुद्रक तथा प्रकाशक को जिला/प्रेजीडेंसी/सब डिवीजनल मजिस्ट्रेट के पास एक घोषणा पत्र दाखिल करना होता है। इसके बाद मजिस्ट्रेट की समाचारपत्रों के रजिस्ट्रार से पड़ताछ करने के बाद यह तसल्ली हो जाने पर कि प्रकाशित किए जाने वाले समाचारपत्र का प्रस्तावित नाम उसी भाषा या उसी राज्य के किसी अन्य पत्र के नाम पर या उसके समान नहीं है, इस घोषणा पत्र को उसके द्वारा अपने हस्ताक्षर तथा मुहर से प्रमाणित किया जाना होता है।

(ख) जिला मजिस्ट्रेटों से प्रकाशित किए जाने वाले समाचारपत्रों के प्रस्तावित नामों की जांच पड़ताल करने के बारे में प्राप्त पत्रों के उत्तर समाचारपत्रों के रजिस्ट्रार के कार्यालय द्वारा सामान्यतः उनकी प्राप्ति के दस दिन के अन्दर भेज दिए जाते हैं।

Reservations for Scheduled Castes and Scheduled Tribes in Civil Defence and Home Guard Department, Delhi

3540. SHRI THA KIRUTTINAN :
SHRI T. SOHAN LAL :
SHRI RAMJI RAM :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4952 on the 16th December, 1970 and state :

(a) the names of the recognised non-official representative Organisations of the Scheduled Castes and Scheduled Tribes located at Delhi-New/Delhi to whom the requisitions to sponsor candidates from the Scheduled Castes and Scheduled Tribes, we addressed by the Directorate of Civil